

DIVISION BENCH  
COURT - I

S-2

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1097(KB)2018  
IA(I.B.C)/791(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	<b>BELL FINVEST [INDIA] LIMITED VS RANG SUPER SHOPPING PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearances (via video conferencing/physically)**

Mr. Arani Guha, Adv. ] For the Liquidator in IA(I.B.C)/791(KB)2024  
Mr. Yash Dalmia, Adv. ]

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/791(KB)2024**
  - a. Ld. Counsel for the applicant seeks three days' time to file hard copy of this IA with the Registry.
  - b. At request, time is allowed.
3. Post the matter on **17/05/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**